GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3974 ANSWERED ON:20.03.2015 COMMITTEE ON HEALTH INSURANCE P. Shri Nagarajan

Will the Minister of FINANCE be pleased to state:

- (a) whether the Insurance Regulatory and Development Authority (IRDA) constituted any committee to address a host of issues related to health insurance segments;
- (b) if so, the details thereof and motive for constituting such committee;
- (c) whether the said committee has submitted its report to the Government, if so, the major recommendations of the Committee and the steps taken/being taken by the Government for its implementation; and
- (d) if not, the time by which the Committee is likely to submit its report to the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a) & (b): The Insurance Regulatory and Development Authority of India (IRDAI) has constituted a committee of experts on health insurance to visit/re-visit various areas in the regulatory framework applicable for health insurance to ensure level playing field for the industry as well as rationalize various provisions, wherever required given the nature of business. The committee which was constituted on 29th December, 2014 consists of representatives/experts from the life, general and stand- alone health insurance areas, academia, General Insurance Council, IRDAI and is chaired by Member (Non-life) of IRDAI.
- (c) & (d): The Committee will shortly submit its recommendations to IRDAI.